

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2003/6680/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Barnali Mahanta,
Member, MACT, Goalpara.

Dated Guwahati the th 14 August, 2024.

Sub: **Earned leave.**

Ref:- Letter No. MACT/GLP/2024/1073 dtd. 07.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **earned leave for twenty five days, from 19.08.2024 to 12.09.2024** (prefixing 18.08.2024), **along with station leave permission, from the evening of 17.08.2024 till the morning of 13.09.2024**, has been granted. Further, you are to hand over charge to the District and Sessions Judge, Goalpara, and in his absence, to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-120/2003/6681-6683/A, dated , 14-08-24
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. (Copy of leave application is enclosed herewith).
2. The District and Sessions Judge, Goalpara.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
